

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 1410 OF 2018 IN  
APPEAL NO. 286 OF 2018 &  
IA NO. 1409 OF 2018**

**Dated: 21<sup>st</sup> January, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**GVK Power (Goindwal Sahib) Limited ..... Appellant(s)  
Versus  
Punjab State Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishrov Mukherjee  
Mr. Janmali Manikala

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1  
Ms. Swapna Seshadr  
Ms. Neha Garg  
Ms. Parichita Showdhury for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for further hearing on **27.02.2019.**

**(S. D. Dubey)  
Technical Member**

*ts/vg*

**(Justice Manjula Chellur)  
Chairperson**